

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.181/00611/2018**

Wednesday, this the 19<sup>th</sup> day of June, 2019

**Hon'ble Mr.Ashish Kalia, Judicial Member**

B.C.Abdul Hayath  
S/o.Abdul Khader, aged 62 years  
M.S.E (Retd.) Community Health Centre  
Union Territory of Lakshadweep  
Kadmat – 682 556 and residing at  
Beeyummechetta House  
Union Territory Lakshadweep  
Kadmat – 682 556

..... **Applicant**

**(By Advocate Mr.N.Unnikrishnan)**

**V e r s u s**

1. Union of India rep. By the Secretary to the Government of India  
Ministry of Personnel, Public Grievances & Pension,  
Department of Personnel and Training, North Block  
New Delhi – 110 001
2. The Administrator, Union Territory of Lakshadweep  
Kavaratti – 682 555
3. The Advisor to the Administrator, Union Territory of Lakshadweep  
Kavaratti – 682 555
4. The Director of Health Services, Union Territory of Lakshadweep  
Kavaratti – 682 555
5. The Principal Pay and Accounts Officer  
Union Territory of Lakshadweep, Kavaratti – 682 555
6. The Medical Officer in Charge, Community Health Centre  
Union Territory of Lakshadweep, Kadmath Island-682 556
7. The Pay Accounts Officer, Central Pension Account Office (CPAO)  
Ministry of Finance, Department of Expenditure  
Trikoot II, Bikajicama Place,  
New Delhi – 110 066

..... **Respondents**

**(By Advocate – Mr.Anil Ravi,ACGSC for R 1&7, Mr.S.Manu for R 2-6)**

.2.

This Original Application having been heard on 19.6.2019, the Tribunal on the same day delivered the following:

**O R D E R (ORAL)**

**Per: Mr.Ashish Kalia, Judicial Member**

As the benefits claimed in the Original Application are stated to have been granted by the respondents vide their orders dated 22.3.2019, copies of which are produced today, learned counsel for the applicant seeks permission to withdraw this Original Application. Permission granted and the O.A is closed. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

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**List of Annexures**

Annexure A1 - A true copy of Relieving Order F.No.8/19/2015-CHC/KDT dated 30.4.2017

Annexure A2 - A true copy of the Pay Certificate dated 28.4.2017 issued to the petitioner

Annexure A3 - A copy of representation dated 3.4.2018 submitted to the third respondent

Annexure A4 - A true copy of common representation dated 24.6.2018 submitted to the second to fourth respondents

Annexure A5 - A true copy of the Office Memorandum No.38/64/98-P&PW(F) dated 1.5.2012

Annexure A6 - A true copy of the Office Memorandum No.49014/2/14-Estt(c) dated 26.2.2016

Annexure A7 - A true copy of Office Memorandum No.49014/2/2014-Estt(C) dated 28.7.2016 issued by the first respondent

Annexure A8 - A true copy of Casual Labourers (Grant of Temporary Status and Regularization) Scheme, 1993

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